NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/590/IB/2017

NAME OF THE PETITIONER(S)

: EOC POLYMERS INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: D.C. MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. V. PRASHANTH KIRAN

Coursel for Petitiones

ORDER

Counsel for petitioner present and filed an affidavit in proof of notice sent to the respondent. The matter is adjourned at request for hearing submissions. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member(Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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